



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5474/2017	BINA RAM BORO Versus THE STATE OF ASSAM and 5 ORS.	MR.B RAMCHIARY MS.M BASUMATARY MR.A BORO MS.C TALUKDAR	SC, FINANCE SC, HIGHER EDUCATION
2	WP(C)/3863/2021	DILIP KALILTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
3	WP(C)/4708/2021	PRASENJIT KAKATI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APDCL
4	WP(C)/5603/2021	RONGPUR CO OPERATIVE SOCIETY LTD AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM MR. B CHAKRAVARTY MS. A LALA
5	WP(C)/6287/2021	SWAPNA PAUL (DAS) Versus THE STATE OF ASSAM AND 16 ORS	MR H R A CHOUDHURY MS. P ADHIKARI G UDDIN MR H I CHOUDHURY MR. M A CHOUDHURY	MR. A R BHUYAN MR. M A I HUSSAIN SC, P AND R.D. GA, ASSAM MR. T R SARMA (r-8,12,14,16) MS R A MOSTAFI MR. A K ROY (r-8,12,14,16)
6	WP(C)/6728/2021	GHANA CHIRANG AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, EDU
7	WP(C)/7028/2021	AKRAUL MOSTAFA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC. EDU.

LEAVE NOTE OF ADVOCATES FOR 24/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
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7)	MR. J A AHMED	18-08-2022	To	24-09-2022

8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022
18)	MR M Z AHMED	24-08-2022	To	26-08-2022
19)	MS B DUTTA	24-08-2022	To	26-08-2022
20)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
21)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
22)	MR. S SHARMA	24-08-2022	To	26-08-2022
23)	MR R GOENKA	23-08-2022	To	02-09-2022



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/790/2014	UNITED INDIA INSURANCE CO. LTD. Versus BAHARUL ISLAM and 3 ORS.	MR.S S SHARMA MS.L SHARMA	MR.KUNAL CHOUDHURY MR.K SARMA MR.MOHIT BERIA MR.K M SARMA MS.KRISHNA MONI SARMA MR.ARF HUSSAIN MR. B J TALUKDAR MR.DITUL DAS
2	MC/1760/2014	UNITED INDIA INSURANCE CO. LTD Versus DIPALI BASUMATARY and 7 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	
3	I.A.(Civil)/2505/2017 in MACApp./294408/2017	MRS. MAINA BEGUM Versus NATIONAL INSURANCE CO. LTD. and 2 ORS,	MR.N D BHUYAN MR.P K MAZUMDAR	
	WITH MACApp./294408/2017 (Filing Number)	MRS MAINA BEGUM Versus NATIONAL INSURANCE CO. LTD and 2 ORS	MR.N D BHUYAN MR.P K MAZUMDAR	
4	I.A.(Civil)/4280/2017 in MACApp./658/2017	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PRABINA BORA and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
	WITH MACApp./658/2017	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PRABINA BORA and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MS. P BORTHAKUR
	WITH I.A.(Civil)/4281/2017 in MACApp./658/2017	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PRABINA BORA and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
5	I.A.(Civil)/1784/2018 in MACApp./420/2018	SMT BORNALI GOGOI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENTELA MS. I KEITZAR MR. C HANSE	MR. P HAZARIKA (R1) MR. H S BORAH (R1) MR D SAIKIA (R1)

	WITH MACApp./420/2018	SMT BORNALI GOGOI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. AND 2 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENETLA MS. I KEITZAR MR. C HANSE	MR. P HAZARIKA (R1) MR. H S BORAH (R1) MR D SAIKIA (R1)
6	I.A.(Civil)/2286/2018 in MACApp./566/2018	UNITED INDIA INSURANCE CO. LTD Versus ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MS. M BORUAH	MR. D C C PHUKAN (R1) MS. J GOGOI (R1) MR. U BHATTACHARYA (R1) MISS S ROY (R1) MR. T P DAS (R1)
	WITH MACApp./566/2018	UNITED INDIA INSURANCE CO. LTD Versus ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MR T KALITA MS. M BORUAH MR. A KAKATI	MR. D C C PHUKAN (R1) MRS. S ROY (R1) MR. R GOSWAMI MS. J GOGOI (R1) MS. M SAIKIA MR. U BHATTACHARYA (R1) MS. P BORTHAKUR MR. T P DAS (R1)
	WITH I.A.(Civil)/2287/2018 in MACApp./566/2018	UNITED INDIA INSURANCE CO. LTD Versus ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MS. M BORUAH	MR. D C C PHUKAN (R1) MS. J GOGOI (R1) MR. U BHATTACHARYA (R1) MISS S ROY (R1) MR. T P DAS (R1)
7	I.A.(Civil)/3056/2018 in MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. A AHMED	MR. B K BHATTACHARJEE DR. R SARMAH MS. D SHARMA MR J C BORAH (R4) MS. N BARMAN MS. P SAHA MR. ABU JAHID MR. L GOGOI MR. R BARUAH
	WITH MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. K K DEY MR. A AHMED MR V K BAROOAH	MR. K K BHATRA (R8) MR. R K BHATRA (R8) MR J C BORAH (R4) MR. L GOGOI MR. R BARUAH MR. A SAIKIA (R8) MS. S BURAGOHAIN (R8)
	WITH I.A.(Civil)/3058/2018 in MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. A AHMED	MR J C BORAH (R4)
8	I.A.(Civil)/3554/2018 in FAO/55/2018	SRI KESAB MURARI Versus BAHURAM JODHRAJ AND 5 ORS		MR. B K SARMA (R3) MR P C GOSWAMI (R1, R4) MR. SHEELADITYA (R1, R4) MR. P K SARMA (R3) MR. B BHUYAN (R3)
	WITH FAO/55/2018	SRI KESAB MURARI Versus BAHURAM JODHRAJ AND 5 ORS	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA MRS N A CHANDAK	MR. B K SARMA (R3) MR P C GOSWAMI (R1, R4) MR. SHEELADITYA (R1, R4) MR. P K SARMA (R3) MR. B BHUYAN (R3)
9	I.A.(Civil)/318/2019 in MACApp./16745/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI BROJEN BARUA AND 5 ORS	MR H BURAGOHAIN MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MD. A AHMED (R3) MS. M CHOUDHURY MR. P HAZARIKA (R1, R2) MR. H S BORAH (R1, R2) MR D SAIKIA (R1, R2) MS C BORAH

	WITH MACApp./16745/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED		
		Versus		
10	I.A.(Civil)/681/2019 in Test.Cas./17893/2018	SRI BROJEN BARUA AND 5 ORS SMTI PRANATI MAHANTA	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	
		Versus		
	WITH Test.Cas./17893/2018 (Filing Number)	SMTI PRANATI MAHANTA		
		Versus		
11	I.A.(Civil)/1094/2019 in MACApp./2539/2019	SMTI MINAKSHI MAHANTA DHANSRI TEA ESTATE	MR. P SUNDI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
		Versus		
	WITH MACApp./2539/2019 (Filing Number)	SMTI KRIPA BARLA (NAG) AND 3 ORS		
		Versus		
12	I.A.(Civil)/2689/2019 in MACApp./9499/2019	DHUNSERI T.E. SMTI KRIPA BARLA (NAG) AND 3 ORS	MR. DEBABRAT CHUTIA	MR. A J SAIKIA
		Versus		
	WITH MACApp./9499/2019 (Filing Number)	MRS. PUSPA DAS		
		Versus		
13	I.A.(Civil)/3968/2019 in MACApp./16688/2019	M/S DISNEYLAND SCHOOL AND 2 ORS	MRS. S ROY MS. I DAS	
		Versus		
	WITH MACApp./16688/2019 (Filing Number)	MRS. PUSPA DAS		
		Versus		
14	I.A.(Civil)/819/2021 in MACApp./2922/2021	M/S DISNEYLAND SCHOOL AND 2 ORS		
		Versus		
	WITH MACApp./2922/2021 (Filing Number)	BHUPEN CHANDRA PATHAK	MR. S K TALUKDAR MS. S T BOKTH MR. D BANIA	
		Versus		
		SRI TARUN DUTTA @ ARUN DUTTA	MR. S K TALUKDAR	
		Versus		
		SRI ANJAN GOGOI AND 2 ORS		
		Versus		
		SRI TARUN DUTTA @ ARUN DUTTA	MR. S K TALUKDAR	
		Versus		
		SRI ANJAN GOGOI AND 2 ORS (F)		

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